GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1025 ANSWERED ON MONDAY THE 26TH JULY, 2021/ SRAVANA 4, 1943 (SAKA)

MEDICAL FACILITIES UNDER CSR

QUESTION

1025. SHRI CHANDRA PRAKASH JOSHI: SHRI SANGAM LAL GUPTA:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether any assistance is provided to employees of a company under the Corporate Social Responsibility (CSR) who meet with an accident while at work;

(b) if so, the details of the provisions under the rules for this assistance; and

(c) the details of the percentage of compensation provided to the employees under the said provision by the companies under the CSR during the last three years?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) & (b): No, Sir.

(c) : Does not arise.

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